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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/120/2016
NAME OF THE PETITIONER(S) : S.K. Ganesan & 6 others
NAME OF THE RESPONDENT(S) : M/s Eswar Rubber Products Private Limited & 8 others
UNDER SECTION : 397, 398 & 402

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	M.K. PREETHA for KSR & Co.	Counsel for petitioners	M.K. Preetha
2)	A-Srivastava for B-Dharanaj	Counsel for R7 to 9	A.S.
3)	Sandeep Kumar for A/S Vishnu	Counsel for respondent	S.K.

ORDER

Counsel for petitioner present. Counsels for R2 to R6 and R7 to R9 are present. Counsels for the parties submitted that the matter is sub judice before the Hon'ble NCLAT and prayed for time. Time is enlarged at request. Put up on 06.03.2018.

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(S VIJAYARAGHAVAN)
Member(Technical)

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(CH. MOHD SHARIEF TARIQ)
Member(Judicial)